

species of wild animals has been banned.

- (iii) The trade of other species is regulated strictly according to the conditions of a trade licence under the provisions of Wild Life (Protection) Act. International trade in wild life products of the Convention on International Trade in Endangered Species of Wild fauna and Flora of which India is a member.
- (iv) Government of India has created Regional offices and sub-regional offices to monitor and control International trade in wildlife products.
- (v) Financial assistance is provided to state Government to strengthen their anti-poaching infrastructure under the Centrally Sponsored Scheme "Control of poaching and illegal Trade in Wildlife".
- (vi) The Wild Life(Protection) Act. 1972 has been amended. Penalties for poaching and illegal trade have been suitable enhanced.
- (vii) Transport of wildlife products without orders from the authorised officer has been made punishable offence.

Factory at Bhatni Junction

2013. SHRI HARIKEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is proposed to set up a

factory to manufacture spare parts, on the vacant land belonging to railways at Bhatni Junction on Eastern Railway; and

- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN) (a) No, Sir.

- (b) Does not arise.

Wildlife sanctuary in Garhwal region

2014. SHRI BHUWAN CHANDRA KHANDURI: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:-

(a) whether the Government have received some complaints regarding wildlife sanctuary in Garhwal region;

- (b) if so, the nature of these complaints;

(c) the number of persons and cattle killed and injured seriously in this region by the wild animals of the sanctuary during the last two years;

(d) whether compensation has been given to the dependents of the deceased and injured persons;

- (e) if not, the reasons therefore; and

(f) the action being taken by the Government for checking such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (f) The information is being collected and will be placed on the Table of the House.